

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Infrastructure/Nodal Officer, Census 2027 Srinagar)

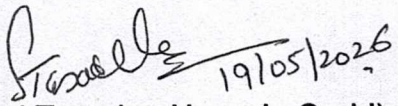
C I R C U L A R

Subject: Initiation of Self-Enumeration of Officers and Employees for Census 2027-Reg.

For initiation of preparatory activities for Census-2027, including process of self-enumeration through digital platforms, the officers and officials of the District Judiciary of UT of J&K are directed to fill up all the required information by visiting the official website <https://se.census.gov.in/> of the Government of India and if any officer/official is/are having any problem to do the needful as may be required while browsing the said website, s/he may contact the following Master Trainers/Enumerators:

1. Jawid Ahmad Rather - 7006678345
2. Ghulam Mehdi Mir – 9858381014
3. Farooz Ahmad – 7889915145
4. Mohd Ashraf Latha – 9622550905
5. Mohd Iqbal Sheikh – 7006342207
6. Sajad Ahmad – 8899082213
7. Nazir Ahmad Shaha – 9622422925

Needful as enjoined upon shall be done by 20th May 2026 itself as being mandatory.

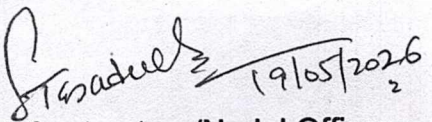

(Syed Tasaduq Hussain Qadri)
Registrar Infrastructure/Nodal Officer
Census-2027

No.RI/JKLHC/SGR/2026/06

Dated: 19.05.2026

Copy to:

1. Registrar General, High Court of J&K and Ladakh, for kind information as directed.
2. Principal District Judge, Srinagar, for kind information. He is requested to direct the officers/officials working in District Court(s) Srinagar to do the needful as instructed above.
3. Central Project Coordinator, e-Courts, High Court, Srinagar for uploading the same on the official website of the High Court.


Registrar Infrastructure/Nodal Officer
Census-2027